

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1365 of 96

Date of order : 19.5.04

Present : Hon'ble Mr.N.Prusty, Judicial Member

Hon'ble Mr.M.K.Misra, Administrative Member

R. NARASHIMULU

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.C.Sinha, counsel

For the respondents: Mr.K.Chakraborty, counsel

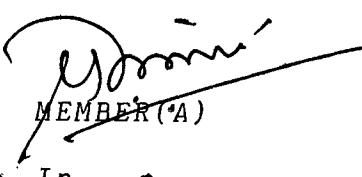
O R D E R

N.Prusty, J.M.

1. Heard Mr.B.C.Sinha, 1d.counsel appearing for the applicant and Mr.K.Chakraborty, 1d. counsel appearing for the respondents.

2. When this matter was taken up Mr.Sinha, 1d. counsel for the applicant submits that he has been instructed by the applicant to withdraw this case., since the applicant does not want to proceed with the case.

3. In view of the above the OA is accordingly dismissed as withdrawn. No order as to costs.

  
MEMBER (A)

In

  
MEMBER (J)